

Pradesh, Assam, Goa, Madhya Pradesh, Maharashtra, Karnataka, Kerala, Nagaland, Uttar Pradesh and West Bengal. Action on 50 more proposals have been initiated.

[English]

Task Forces

797. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the total number of Task forces set up by his Ministry;
- (b) the details of subjects and duration of the Task forces; and
- (c) whether all relevant Reports have been submitted?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) One.

(b) To examine the extant forms and procedures as well as rules and laws being used in various units of the Ministry of Food processing Industries and subordinate offices, and to make recommendations, for revising the same.

(c) Yes, Sir.

Proposal to Abolish Censorship of Films

798. SHRI S. M. LALJAN BASHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to abolish censorship of films;

(b) if so, whether the adverse impact of such a decision, has been considered;

(c) if so, the details thereof; and

(d) the steps taken to strengthen censorship of films by reducing depiction of violence and sex?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) No, Sir.

(b) and (c) Do not arise.

(d) All films intended for public exhibition are required to be examined by the Central Board of Film Certification in the light of the Guidelines issued by Government. According to these Guidelines, while examining films for certification, the Board shall, *inter alia*, ensure that:—

- (i) anti-social activities such as violence are not glorified or justified;
- (ii) pointless or avoidable scenes of violence, cruelty and horror, scenes of violence primarily intended to provide entertainment and such scenes as may have the effect of desensitising or dehumanising people are not shown;
- (iii) human sensibilities are not offended by vulgarity, obscenity or depravity.

Any part of the film which violates any one or more of the Guidelines is deleted before a certificate is granted. Where a film is considered not suitable for